

COURT-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 74 of 2014

Dated : 17th April, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of :

GRIDCO Ltd. ... Appellant(s)

Versus

**GMR Karmalanga Energy Ltd.
& Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. R.K. Mehta

Counsel for the Respondent(s) : Mr. Amit Kapur,
Mr. Vishrov Mukherjee &
Ms. Ritika Arora

ORDER

Learned counsel for the appellant is filing the affidavit of service effected on the respondents. Respondents are directed to file their respective reply after serving copy of the same on the other side by 25th April, 2014.

Post the matter for hearing on **2nd May, 2014.**

(Justice Surendra Kumar)
Judicial Member

rkt

(Rakesh Nath)
Technical Member